

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :21-01-2026

**Date : 21.01.2026**

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
2026	21.01.2026	BLAPL-13418/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	BAIL-
2026	21.01.2026	ABLAPL-334/2026	SNEHASISH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL-332/2026	SNEHASISH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL-336/2026	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	BAIL-
2026	21.01.2026	CMP-1898/2025	GOPAL PRASAD JENA	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	
2026	21.01.2026	CONTC-5457/2025	AGNEEV KUMAR	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	CONTE
2026	21.01.2026	RSA-576/2025	S MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2026-03-20	SECON APPEA
2026	21.01.2026	WP (C) - 485/2026	U P BAG	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 755/2026	U P BAG	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WP (C) - 1535/2026	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-16	WRIT BRANC
2026	21.01.2026	WP (C) - 2167/2026	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	
2026	21.01.2026	CRLREV-777/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	
2026	21.01.2026	CRLMC-5197/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	
2026	21.01.2026	CRLREV-	S.PANDA	C.O.	COURT	Order Dtd. 2026-01-12	

		1131/2025			NO. 2 OLD		
2026	21.01.2026	CRLREV- 910/2025	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
2026	21.01.2026	WA- 1962/2025	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
2026	21.01.2026	FAO- 494/2025	I.PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-16	
2026	21.01.2026	CRLMC- 3526/2024	P.DAS	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
2026	21.01.2026	CRLMC- 208/2026	S.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026-01-20	
2026	21.01.2026	CRLMC- 212/2026	J.C.BARAL	C.O.	COURT NO. 15	Order Dtd. 2026-01-20	
2026	21.01.2026	CRLMC- 191/2026	M.R.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2026-01-19	
2026	21.01.2026	WA- 783/2025	D.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-01-19	
2026	21.01.2026	WA- 783/2025	S.N.PANDA	C.O.	COURT NO. 15	Order Dtd. 2026-01-19	
2026	21.01.2026	CRLREV- 2/2026	A.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	
2026	21.01.2026	CMP- 1825/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
2026	21.01.2026	CMP- 86/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2026	21.01.2026	CMP- 92/2026	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2026	21.01.2026	CMP- 2065/2025	P.BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2026	21.01.2026	CMP- 2114/2025	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC
2026	21.01.2026	CMP- 2062/2025	R.K.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2026	21.01.2026	CRLMC- 3372/2025	SWAGATIKA KANHAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-09	CRIMI MISC

2026	21.01.2026	CRLMC-5199/2025	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04	
2026	21.01.2026	CRLMC-190/2026	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
2026	21.01.2026	CONTC-238/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
2026	21.01.2026	CRLREV-644/2025	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-09	
2026	21.01.2026	CRLMC-5210/2025	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
2026	21.01.2026	CONTC-1037/2025	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
2026	21.01.2026	WP (C) - 2053/2026	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-02-26	
2026	21.01.2026	BLAPL-9583/2025	DK NAIK	C.O.	COURT NO. 21	Order Dtd. 2026-01-15	
2026	21.01.2026	BLAPL-4636/2025	S PRUSTY	C.O.	COURT NO. 21	Order Dtd. 2025-10-27	BAIL-
2026	21.01.2026	BLAPL-12469/2025	S PRUSTY	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	
2026	21.01.2026	BLAPL-11693/2025	SK PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	
2026	21.01.2026	FAO-454/2024	LOKANATH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 33087/2025	N K ROUT	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 28700/2025	GOPINATH SETHI, SPC	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANC
2026	21.01.2026	WP (C) - 483/2026	C RANA	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	WRIT BRANC
2026	21.01.2026	WP (C) - 478/2026	C RANA	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	
2026	21.01.2026	WP (C) - 475/2026	C RANA	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	WRIT BRANC
2026	21.01.2026	WP (C) - 474/2026	C RANA	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	

2026	21.01.2026	WP (C) - 1461/2026	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 1273/2026	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 595/2026	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 36992/2025	R K BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-16	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 30180/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WP (C) - 270/2026	R C MUDULI	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WP (C) - 85/2026	S K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2026	21.01.2026	WP (C) - 36172/2025	B P SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WRIT BRANC
2026	21.01.2026	WP (C) - 434/2026	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 253/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WP (C) - 34695/2025	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-01-28	WRIT BRANC
2026	21.01.2026	WP (C) - 34623/2025	D K SAHU	C.O.	COURT NO. 25	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WP (C) - 1742/2026	SANJAY KESHARI MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 35674/2025	DILLIP SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WP (C) - 642/2026	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	WRIT BRANC
2026	21.01.2026	RSA-68/2025	L D SAHOO A	C.O.	COURT NO. 21	Order Dtd. 2026-03-30	SECON APPEA
2026	21.01.2026	OTAPL-50/2025	T K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-15	
2026	21.01.2026	CRLREV-1113/2025	M.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-10	

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2026	21.01.2026	WP (C) - 1672/2026	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 35454/2020	M NAIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	ABLAPL- 8985/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 1502/2026	K C SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 669/2026	J C BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	
2026	21.01.2026	TRP (C) - 1/2026	L SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-02-24	
2026	21.01.2026	TRP (C) - 464/2025	B B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-02-19	
2026	21.01.2026	FAO- 135/2020	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10-10	MISC. APPEA SEC.
2026	21.01.2026	CONTC- 2618/2024	C R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	
2026	21.01.2026	CRLREV- 517/2023	USHARANI PATI, S MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	CRIMI REVIS
2026	21.01.2026	WP (C) - 10338/2015	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2026-01-15	WRIT BRANC
2026	21.01.2026	RSA- 395/2025	S MOAHARANA	C.O.	COURT NO. 21	Order Dtd. 2026-03-31	
2026	21.01.2026	RSA- 441/2006	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-20	SECON APPEA
2026	21.01.2026	RVWPET- 43/2025	B K PATI	C.O.	COURT NO. 21	Order Dtd. 2026-02-25	CIVIL REVIS
2026	21.01.2026	CRLA- 100/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	
2026	21.01.2026	CRLA- 101/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	
2026	21.01.2026	WP (C) - 34441/2025	H S PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	
2026	21.01.2026	ABLAPL- 333/2026	PRASANT KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	

2026	21.01.2026	WP (C) - 32918/2025	H S PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 32917/2025	H S PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	MACA- 1312/2015	A DAS	C.O.	COURT NO. 1	Order Dtd. 2022-07-08	MISC. APPEA SEC.
2026	21.01.2026	WP (C) - 37849/2025	A K ROUL	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 29819/2025	H B JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	WRIT BRANC
2026	21.01.2026	MACA- 1312/2015	B MAHALI	C.O.	COURT NO. 1	Order Dtd. 2022-07-08	MISC. APPEA SEC.
2026	21.01.2026	WP (C) - 32707/2025	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	
2026	21.01.2026	WP (C) - 11399/2022	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANC
2026	21.01.2026	ABLAPL- 14355/2025	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
2026	21.01.2026	WP (C) - 7673/2023	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	ABLAPL- 14356/2025	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
2026	21.01.2026	ABLAPL- 14108/2025	HK PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 11227/2023	P K LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 19734/2023	PRASANTA KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 33157/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 652/2026	ITISHRE PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 1235/2026	H S DEO	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 1478/2026	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) -	G D MALLICK	C.O.	COURT	Order Dtd. 2026-01-20	WRIT

		1530/2026			NO. 1		BRANC
2026	21.01.2026	WP (C) - 1795/2026	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-22	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 1806/2026	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 2161/2026	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 2161/2026	K C SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 2169/2026	P PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	CONTC- 6138/2025	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	BLAPL- 9535/2025	BP TANGA	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	BAIL-
2026	21.01.2026	CONTC- 6145/2025	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	ABLAPL- 13090/2025	JP BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	
2026	21.01.2026	CONTC- 6137/2025	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	ABLAPL- 13109/2025	JP BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	BAIL-
2026	21.01.2026	ABLAPL- 10536/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 10779/2025	AK JATI	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 10938/2025	AK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	
2026	21.01.2026	CONTC- 3820/2025	B.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-02	
2026	21.01.2026	WP (C) - 1052/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
2026	21.01.2026	ABLAPL- 3622/2025	SK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-19	
2026	21.01.2026	CRLREV- 1134/2025	G.S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-10	
2026	21.01.2026	ABLAPL- 13092/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	BAIL-
2026	21.01.2026	CRLREV- 906/2025	H.K.PANDA	C.O.	COURT NO. 3	Order Dtd. 2026-03-09	

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2026	21.01.2026	WP (C) - 33264/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	CRLREV-672/2025	D.K.NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
2026	21.01.2026	CMP-82/2024	H.S.PAIKRAY	C.O.	COURT NO. 20	Order Dtd. 2026-02-18	WRIT BRANC
2026	21.01.2026	CRLMP-6/2026	M.R.BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 766/2026	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	
2026	21.01.2026	CRLMP-4/2026	B.ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 767/2026	PRATAP KU. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 18846/2025	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 175/2026	S R BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 896/2026	B DAS	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 36730/2025	BK SINGH	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 35091/2025	PR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 1544/2026	R SINGH	C.O.	COURT NO. 20	Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WP (C) - 23766/2024	PK PAL	C.O.	COURT NO. 20	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 743/2026	RK SAHU	C.O.	COURT NO. 20	Order Dtd. 2026-01-15	WRIT BRANC
2026	21.01.2026	WP (C) - 91/2026	NC SINHA	C.O.	COURT NO. 20	Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 36701/2025	R DAS	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	WRIT BRANC

2026	21.01.2026	WP (C) - 36752/2025	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 22131/2025	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 914/2026	J C BARAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-17	WRIT BRANC
2026	21.01.2026	WP (C) - 32754/2025	R K DEHURY	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	WRIT BRANC (DIVI BENCH
2026	21.01.2026	ABLAPL- 9475/2025	BISWARANJAN DALAI	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 348/2026	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	BAIL-
2026	21.01.2026	ABLAPL- 10827/2025	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 346/2026	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 350/2026	KK NATH	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 352/2026	HK PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 340/2026	AK NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 338/2026	S MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	BAIL-
2026	21.01.2026	ABLAPL- 344/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 347/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 349/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	
2026	21.01.2026	ABLAPL- 341/2026	J KAMILA	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	BAIL-
2026	21.01.2026	ABLAPL- 7089/2025	NIRANJAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 25738/2023	S DAS	C.O.	COURT NO.	Order Dtd. 5000-01-01	WRIT BRANC



		35626/2022			NO. 1		BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 37456/2025	S.C.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WP (C) - 158/2026	S.C.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANC (DIVI BENCH

2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	RSA- 389/2003	S.BARDHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-27	SECON APPEA
2026	21.01.2026	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANC
2026	21.01.2026	WA- 2468/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	WA- 2468/2024	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	RPFAM- 260/2017	A KHAN	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	FIRST APPEA
2026	21.01.2026	RPFAM- 293/2017	A KHAN	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	FIRST APPEA
2026	21.01.2026	WP (C) - 4820/2025	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
2026	21.01.2026	WPCRL- 161/2025	R.K.SARANGI	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
2026	21.01.2026	WP (C) - 1240/2026	J SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-03-05	
2026	21.01.2026	CMP- 89/2026	SIDHARTHA MISRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC
2026	21.01.2026	WP (C) - 9500/2025	TUTU KUMAR BEHERA	GENERAL		Order Dtd. 2025-04-21	WRIT BRANC
2026	21.01.2026	WP (C) - 9604/2025	TUTU KUMAR BEHERA	GENERAL		Order Dtd. 2025-04-21	
2026	21.01.2026	WP (C) - 9527/2025	TUTU KUMAR BEHERA	GENERAL		Order Dtd. 2025-04-21	
2026	21.01.2026	CRLMC- 1/2026	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2026-01-16	
2026	21.01.2026	CRLMC- 1/2026	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2026-01-08	
2026	21.01.2026	CMP- 953/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-12-15	
2026	21.01.2026	CRLMC- 3372/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2026-01-19	CRIMI MISC
2026	21.01.2026	WP (C) - 33474/2021	JAYADEV BHOI	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	CMP-	PRAMOD RANJAN	GENERAL		Order Dtd. 2026-01-20	

		1355/2025	BEHERA				
2026	21.01.2026	WP (C) - 20886/2017	PRATAP KUMAR SAHOO	GENERAL		Counter	
2026	21.01.2026	CONTC-1917/2019	PRATAP KUMAR SAHOO	GENERAL		Petition	CONTE
2026	21.01.2026	FAO-641/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEA SEC.
2026	21.01.2026	WP (C) - 5390/2018	PRATAP KU.SAHOO	GENERAL		Petition	WRIT BRANC
2026	21.01.2026	FAO-1036/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEA SEC.
2026	21.01.2026	WP (C) - 14022/2012	MANAS RANJAN SAHOO	GENERAL		RejoinderPetition With Annexures,	
2026	21.01.2026	WP (C) - 17456/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANC
2026	21.01.2026	WP (C) - 27772/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-10	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 31468/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-12	
2026	21.01.2026	WP (C) - 32046/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-25	WRIT BRANC
2026	21.01.2026	WP (C) - 18154/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-18	
2026	21.01.2026	CONTC-153/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-20	
2026	21.01.2026	CONTC-6250/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-20	
2026	21.01.2026	FAO-167/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-22	MISC. APPEA SEC.
2026	21.01.2026	RVWPET-219/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-31	CIVIL REVIS
2026	21.01.2026	FAO-126/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15	MISC. APPEA SEC.
2026	21.01.2026	CRLREV-797/2004	AKSHYA KUMAR BEHERA	GENERAL		Entire Brief	CRIMI REVIS
2026	21.01.2026	FAO-573/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2018-04-18	MISC. APPEA SEC.

2026	21.01.2026	WA-807/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-796/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-797/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-801/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WP (C) - 278/2026	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	WA-798/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	SA-448/2001	SRI NABAKISHORE TAREI ADDL. LAND OFFICER	GENERAL		Order Dtd. 2017-10-23	
2026	21.01.2026	WA-800/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-799/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-806/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-811/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WP (C) - 37506/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-01-16	WRIT BRANC
2026	21.01.2026	WA-803/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-804/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WA-805/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEA
2026	21.01.2026	WP (C) - 41538/2023	S MOHARANA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	CRLLP-71/2013	S MOHARANA	GENERAL		Order Dtd. 2025-12-22	BAIL-
2026	21.01.2026	WA-198/2018	G R PATRA	GENERAL		Order Dtd. 2022-10-26	WRIT APPEA
2026	21.01.2026	WA-3018/2024	S MOHARANA	GENERAL		Order Dtd. 2026-01-20	WRIT APPEA
2026	21.01.2026	WA-3042/2024	S MOHARANA	GENERAL		Order Dtd. 2026-01-20	WRIT APPEA
2026	21.01.2026	WA-3045/2024	S MOHARANA	GENERAL		Order Dtd. 2026-01-20	WRIT APPEA
2026	21.01.2026	WA-3043/2024	S MOHARANA	GENERAL		Order Dtd. 2026-01-20	WRIT APPEA
2026	21.01.2026	WP (C) - 1132/2026	K N SAHOO	GENERAL		Order Dtd. 2026-01-19	

2026	21.01.2026	WP (C) - 1133/2026	K N SAHOO	GENERAL		Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 35674/2025	K N SAHOO	GENERAL		Order Dtd. 2026-01-19	WRIT BRANC
2026	21.01.2026	CRLREV-567/2025	N ROUT	GENERAL		Order Dtd. 2026-03-09	
2026	21.01.2026	ABLAPL-405/2026	S DASH	GENERAL		Order Dtd. 2026-01-20	BAIL-
2026	21.01.2026	WP (C) - 33987/2025	L PRADHAN	GENERAL		Order Dtd. 2025-11-28	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 24072/2025	L PRADHAN	GENERAL		Order Dtd. 2025-09-10	WRIT BRANC
2026	21.01.2026	ABLAPL-12342/2025	AYESHKANTA TRIPATHY	GENERAL		Order Dtd. 2025-01-20	
2026	21.01.2026	CRLA-129/2005	N SAHOO	GENERAL		Order Dtd. 2025-12-19	CRIMI APPEA
2026	21.01.2026	CMP-72/2021	A MOHANTY	GENERAL		Order Dtd. 2025-12-24	WRIT BRANC
2026	21.01.2026	WP (C) - 24192/2023	B SAHOO	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 4690/2023	B SAHOO	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	FA-249/1991	K K BHUYAN	GENERAL		Order Dtd. 2019-09-19Decree,	FIRST APPEA
2026	21.01.2026	LAA-29/2017	J K PRUSTY	GENERAL		Order Dtd. 9999-12-31Petition, Appealmemo, Annexure, Decree,	FIRST APPEA
2026	21.01.2026	WP (C) - 30020/2023	R K SAHU	GENERAL		Order Dtd. 2026-01-26	WRIT BRANC
2026	21.01.2026	ABLAPL-13485/2025	N. SAHOO	GENERAL			
2026	21.01.2026	WP (C) - 4690/2023	M NAYAK	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 24192/2023	M NAYAK	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 3937/2025	N. SAHOO	GENERAL			
2026	21.01.2026	RPFAM-293/2017	M R DAS	GENERAL		Order Dtd. 2026-01-20	FIRST APPEA
2026	21.01.2026	RPFAM-260/2017	M R DAS	GENERAL		Order Dtd. 2026-01-20	FIRST APPEA
2026	21.01.2026	WP (C) - 11203/2019	N R PANDA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC

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2026	21.01.2026	WP (C) - 2102/2002	G K TRIPATHY	GENERAL		Order Dtd. 2022-06-23	WRIT BRANC (DIVI BENCH
2026	21.01.2026	FA- 188/1973	H K BHOL	GENERAL			
2026	21.01.2026	FA- 188/1973	H K BHOL	GENERAL			
2026	21.01.2026	WP (C) - 10744/2012	J PARIDA	GENERAL		Order Dtd. 2017-05- 02Petition,Appealmemo,Annexure,Decree,	
2026	21.01.2026	CRLMC- 33/2026	K C PANDA	GENERAL		Order Dtd. 2026-01-07	
2026	21.01.2026	TRP (C) - 279/2024	P K MISHRA	GENERAL		Order Dtd. 2025-02-25	
2026	21.01.2026	ABLAPL- 421/2026	K K NATH	GENERAL		Order Dtd. 2026-01-21	
2026	21.01.2026	WP (C) - 471/2026	S C DAS	GENERAL		Order Dtd. 2026-01-19	
2026	21.01.2026	CRLMC- 4849/2025	B SAHOO	GENERAL		Order Dtd. 9999-12-31	
2026	21.01.2026	CRLMC- 64/2026	R K MALLICK	GENERAL		Order Dtd. 2026-01-08	
2026	21.01.2026	ABLAPL- 374/2026	R K MALLICK	GENERAL		Order Dtd. 2026-01-08	BAIL-
2026	21.01.2026	CRLMC- 5005/2025	R K MALLICK	GENERAL		Order Dtd. 2025-11-29	
2026	21.01.2026	WP (C) - 2233/2026	D J MISHRA	GENERAL		Order Dtd. 2026-01-21	
2026	21.01.2026	CRLMP- 9/2026	R SAHOO	GENERAL		Order Dtd. 2026-01-20	
2026	21.01.2026	WA- 510/2025	P K PAL	GENERAL		Order Dtd. 2026-01-20	
2026	21.01.2026	CMP- 62/2026	S K SWAIN	GENERAL		Order Dtd. 2026-01-16	
2026	21.01.2026	WP (C) - 37219/2025	S K SWAIN	GENERAL		Order Dtd. 2026-01-06	WRIT BRANC

2026	21.01.2026	CONTC-1006/2025	S K SWAIN	GENERAL		Order Dtd. 2025-11-20 Petition, Annexure,	
2026	21.01.2026	ABLAPL-11847/2025	M PANDA	GENERAL		Order Dtd. 2025-10-17	
2026	21.01.2026	WP (C) - 1283/2026	P K SWAIN	GENERAL		Order Dtd. 2026-01-20	
2026	21.01.2026	WP (C) - 37062/2025	B RATH	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	CMP-34/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-66/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-61/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-47/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-46/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-43/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-40/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-35/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-36/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CMP-39/2026	S S BISWAL	GENERAL		Order Dtd. 2026-01-13	WRIT BRANC
2026	21.01.2026	CONTC-5242/2025	S K RATH	GENERAL		Order Dtd. 2026-01-13	
2026	21.01.2026	CRLREV-735/2025	D SAMAL	GENERAL		Order Dtd. 2026-02-06	
2026	21.01.2026	ABLAPL-13807/2025	S PATTANAİK	GENERAL		Order Dtd. 2025-12-09	
2026	21.01.2026	WP (C) - 28953/2025	N C SINHA	GENERAL		Order Dtd. 2025-10-14	WRIT BRANC

2026	21.01.2026	CMP-64/2026	B K DAS	GENERAL		Order Dtd. 2026-01-19	
2026	21.01.2026	WA-3253/2024	N R PANDA	GENERAL		Order Dtd. 2026-01-19	WRIT APPEA
2026	21.01.2026	CRLREV-233/2025	N. K. LENKA	GENERAL		Order Dtd. 2025-09-22	
2026	21.01.2026	CONTC-5366/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-11-24	
2026	21.01.2026	ABLAPL-433/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-01-21	
2026	21.01.2026	ABLAPL-363/2026	S N GAYA	GENERAL		Order Dtd. 2026-01-20	BAIL-
2026	21.01.2026	WP (C) - 20859/2011	T K NAYAK	GENERAL		Order Dtd. 2011-12-08	
2026	21.01.2026	WP (C) - 8773/2012	H K MALLICK	GENERAL		Order Dtd. 2012-08-21	Petition, Appeal memo, Annexure, Decree,
2026	21.01.2026	WP (C) - 10664/2013	B P MOHANTY	GENERAL		Order Dtd. 2019-01-21	
2026	21.01.2026	MATA-107/2023	R K BARIK	GENERAL		Order Dtd. 2025-12-24	FIRST APPEA
2026	21.01.2026	WP (C) - 16260/2023	R K BEHERA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 16254/2023	R K BEHERA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 15137/2023	R K BEHERA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC (DIVI BENCH
2026	21.01.2026	WP (C) - 2259/2015	A K MISHRA	GENERAL		Order Dtd. 2015-07-27	Petition, Appeal memo, Annexure, Decree,
2026	21.01.2026	WP (C) - 38130/2021	K RATH	GENERAL		Order Dtd. 2024-08-16	WRIT BRANC
2026	21.01.2026	WP (C) - 7434/2023	R K BEHERA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANC
2026	21.01.2026	WP (C) - 11589/2023	H K BHOL	GENERAL		Order Dtd. 2023-04-19	WRIT BRANC
2026	21.01.2026	WP (C) - 17071/2025	D P SWAIN	GENERAL		Order Dtd. 2026-02-17	WRIT BRANC
2026	21.01.2026	WP (C) - 1457/2026	M K NAYAK	GENERAL		Order Dtd. 2026-01-21	
2026	21.01.2026	WP (C) - 1465/2026	S PRADHAN	GENERAL		Order Dtd. 2026-01-19	
2026	21.01.2026	WP (C) - 4746/2025	T K NAYAK	GENERAL		Order Dtd. 2025-03-10	WRIT BRANC (DIVI

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2026	21.01.2026	WP (C) - 2297/2026	S DAS	GENERAL		Order Dtd. 2026-01-21	
2026	21.01.2026	WP (C) - 2295/2026	S DAS	GENERAL		Order Dtd. 2026-01-21	WRIT BRANC
2026	21.01.2026	ABLAPL- 493/2026	S SAHOO	GENERAL		Order Dtd. 2026-02-04	
2026	21.01.2026	WP (C) - 1561/2026	C R NAYAK	GENERAL		Order Dtd. 2026-02-12	WRIT BRANC (DIVI BENCH
2026	21.01.2026	CRLMC- 5468/2025	S K MISHRA	GENERAL		Order Dtd. 9999-12-31	
2026	21.01.2026	ABLAPL- 412/2026	S SAHOO	GENERAL		Order Dtd. 2026-02-04	
2026	21.01.2026	WP (C) - 33938/2025	A K RAY	GENERAL		Order Dtd. 9999-12-31	
2026	21.01.2026	ABLAPL- 60/2026	R K MOHAPATRA	GENERAL		Order Dtd. 2026-02-18	
2026	21.01.2026	WP (C) - 32639/2025	A K RAY	GENERAL		Order Dtd. 2026-01-21	
2026	21.01.2026	WP (C) - 37188/2025	T BARIK	GENERAL		Order Dtd. 2025-12-24	WRIT BRANC (DIVI BENCH

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